

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 226/2003

DATE OF ORDER: 10.06.2003

Rajendra Kumar Dubey son of Late Shri Ram Gopal Dubey, aged about 40 years. Resident of 7/146, Malviya Nagar, Jaipur. Presently posted as Inspector (Law), Central Excise Commissionerate, Jaipur.

..... Applicant.

VERSUS

1. Union of India through the Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi.
2. The Chief Commissioner, Central Excise & Customs, Jaipur Zone.
3. The Commissioner, Central Excise & Customs, Statue Circle, C Scheme, Jaipur.

..... Respondents.

Mr. S.K. Sharma, Counsel for the applicant.

Mr. Tej Prakash Sharma, Counsel for the respondents.

ORAL:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that in view of the subsequent developments, he wants to withdraw this OA with liberty to file a duly constituted fresh OA. Permission granted.

2. The Present OA stands disposed of accordingly.


(M.L. CHAUHAN)
MEMBER (J)